

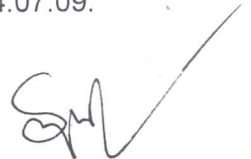
Dated: 29.07.2009

Office Memorandum

Subject: Facilities to regional offices- reg

In order to tide over the difficulties being faced by the regional offices of F&VP and MFPO in day to day functioning, as a temporary measure, till the setting up of combined regional offices, the sanction of competent Authority is hereby conveyed for :-

- (i) Subscription of BSNL/MTNL broadband connection, not exceeding Rs 800/- per month, by Regional Offices.
 - (ii) The SMO in-charge of MFPO regional offices not having land line official telephone is authorised to utilise their mobile phones for official works, subject to a ceiling of Rs 800/- per month.
 - (iii) All the regional offices may utilise the services of courier agencies for dispatch of letters etc. The bills pertaining to such expenditure may be passed by the head of the office of the regional offices within the allotted budget under the object head.
2. The Sr. Inspecting Officer of regional office of F&VP Guwahati is hereby declared as head of the office till the appointment of Dy. Director.
 3. This issues with the concurrence of FA, FSSAI vide Dy. No. F/699 dated 14.07.09.



(Sanjay Singh)
Dy. Director (Estt. & Admn)

To,
All the regional offices of F&VP and MFPO.

Copy for information to:-

1. Sr. PS to CP, FSSAI
2. PS to CEO, FSSAI
3. PS to FA, FSSAI
4. Sr. A.O, FSSAI
5. Guard File